

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

C.A.NO.3902/1999

MANGAL PRASAD TAMOLI(DEAD)BY LRS. Appellant.

VERSUS

NARVEDSHWAR MISHRA (DEAD) BY LRS.& ORS. Respondents.

(HEARD BY HON'BLE K.G. BALAKRISHNAN AND B.N. SRIKRISHNA, JJ)

Date :24/02/2005 This matter was called for pronouncement of judgment.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Dr. I.B. Gaur, Adv.

For Respondent (s) RR-EX-PARTE

The Court made the following
J U D G M E N T

Hon'ble Mr. Justice B.N. Srikrishna pronounced the Judgment of this Bench.

(R.K. DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER

(Signed non-Reportable judgment is placed on the file)